

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/52/ (IB)/2017
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA
NAME OF THE RESPONDENT(S) : NIDUS ADVERTISING & MARKETING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Abhinav Parthasarathy For R. Parthasarathy	Counsel for Petitioner	B. AD Man
2)	R.K. Ezhumalai for R. Abdul Muneeb	Counsel for Respondent	CU

ORDER

Counsel representing both the parties are present and stated that there is a connected matter, TCP 59/IB/2017 before the Division Bench. Both the counsel prayed time for making submissions. Time is enlarged at their request. Put up on 04.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)